## CGHS dispensary at Shimla, Himachal Pradesh

†1485. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that in the Shimla district of Himachal Pradesh during 2012-13 opening of a dispensary, under Central Government Health Scheme (CGHS), was sanctioned;

(b) if so, whether the dispensary has started functioning and the name of the place where it has been opened in Shimla; and

(c) whether all the facilities are available at the dispensary and the complete details of the number of doctors working there?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (c) No Wellness Centre, under Central Government Health Scheme has yet been sanctioned in Shimla, Himachal Pradesh.

## Treatment of poor at AIIMS, New Delhi

†1486. SHRIMATI KANAK LATA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the member of poor patients who were provided financial aid by the All India Institute of Medical Sciences (AIIMS), New Delhi for their treatment during the last five years;

(b) the amount of funds provided by the Ministry and other sources to AIIMS for the treatment of the poor patients during this period and whether these funds have been diverted to some other Heads;

(c) if so, the details thereof; and

(d) whether it is a fact that the case of negligence on the part of AIIMS to provide financial aid for the treatment of poor patients has come to the light?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Number of poor patients who were provided financial aid by All India Institute of Medical Sciences (AIIMS), New Delhi after receiving the financial aid from various agencies during the last five years is given below:-

<sup>†</sup>Original notice of the question was received in Hindi.

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Sl. No.	Year	No. of patients given financial aid					
1.	2009-10	1245					
2.	2010-11		1466				
3.	2011-12		1252				
4.	2012-13		1481				
5.	2013-14		1563				

(b) and (c) The details of the funds provided by the Ministry and other sources to AIIMS, New Delhi for the treatment of the poor patients during the last five years are as under: -

S1.	Source of	Year-wise amount received from Funding agencies (in ₹)					
No.	Financial Aid						
		2009-10	2010-11	2011-12	2012-13	2013-14	
1.	Ministry of Health and Family Welfare (National Illness Assistance Fund)	77487806	79574350	83001196	83045779	120418251	
2.	Prime Minister Office (Prime Minister Relief Fund)	33981773	26040229	37212564	66084735	75039060	
3.	Chief Minister Relief Fund (Chief Minister of Bihar, Rajasthan, UP etc.)	9400180	4727400	1413000	2899000	4858000	
4.	Discretionary Grant	75000	225000	190000	175000	400000	
5.	President Fund	690000	830000	375000	120000	1402000	
5.	Funds from Private Trusts	252000	279400	217000	126035	441750	

Further, these funds have not been diverted to any other head.

(d) There has been no case of negligence on the part of AIIMS, New Delhi.